

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 42 of 2019

IN THE MATTER OF:

Indian National Ship-owners Assn.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant :

**Mr. Amitabh Kumar, Mr. Vaibhav Choukse and Mr.
Parth Sehan, Advocates**

For 2nd Respondent : Ms. Nitika Dwivedi, Advocate

ORDER

21.01.2020 2nd Respondent has already appeared. Notice on 'Competition Commission of India' is complete. The appeal is admitted for hearing.

Post the case 'for hearing' on **18th February, 2020** before the appropriate Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

/ns/sk/